

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 276
TO BE ANSWERED ON THE 19TH NOVEMBER, 2019

PM KISAN SCHEME

276. DR. (PROF.) KIRIT PREMJBHAI SOLANKI:
SHRI S. VENKATESAN:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether PM Kisan Samman Nidhi a central sector scheme with 100 per cent funding from the Union Government has become operational, if so, the details thereof;
- (b) whether the State Governments and UT administrations have identified the farmer families which are eligible for support as per scheme guidelines, if so, the details thereof, State and UT-wise including Tamil Nadu;
- (c) the details of beneficiaries who benefitted under the above said scheme till date along with the details of fund allocated, utilised and unspent in the financial year 2019-2020, State/UT-wise;
- (d) whether the Union Government has faced any difficulties in implementing the above said scheme, if so, the details thereof and the steps taken in this regard;
- (e) the amount of funds sanctioned and released to each State/UT under the PM Kissan Scheme for the second instalment and third instalment; and
- (f) whether there is any delay in the release of funds in the second and third instalments under the PM Kissan scheme and if so, the details thereof?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a): The PM-Kisan Samman Nidhi Scheme has become operational w.e.f. 01-12-2018 with a view to provide income support to all eligible landholder farmers' families of the country, irrespective of the size of their land holding, subject to certain exclusions relating to higher income strata. Under the Scheme, benefit is provided to the eligible beneficiary to the tune of Rs.6000/- per year, payable in three 4-monthly instalments of Rs.2000/- each. The payment is made online directly into the bank accounts of the eligible beneficiaries under Direct Benefit Transfer mode. The cut-off date for identification of beneficiaries with regard to their eligibility is 01-02-2019.

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(b): Yes Sir. The responsibility of identifying the landholder farmer family eligible for benefit under the scheme and uploading the data of the eligible beneficiaries on the PM-KISAN Portal is that of the State/UT Government. The details of beneficiaries uploaded by the States including Tamil Nadu is given at Annexure-I.

(c): The State-wise details of beneficiaries who have been benefited under PM-KISAN, is given at Annexure –II. Unlike other Schemes, under PM-KISAN, funds are not allocated and ear-marked state-wise because it is a continuous and ongoing scheme, in which the financial benefits is transferred to the bank accounts of the identified beneficiaries as and when their correct and verified data is uploaded by the concerned States / UTs on PM-Kisan web-portal. So far, out of an allocated amount of Rs.75,000 crore for the FY 2019-20, around Rs.27,937.26 crore has been spent up to 31-10-2019, which includes Administrative Expenses given to the States.

(d): 1. State of West Bengal has not provided any data of beneficiaries.

2. Some States have joined late and some are slow in providing data of beneficiaries.

3. The correction of data by State authorities is taking time.

(e): Under PM-KISAN, the funds are not released State-wise. However, the financial benefits are transferred to the bank accounts of the identified eligible beneficiaries through Direct Benefit Transfer. The payment status of beneficiaries to register under PM-KISAN is at Annexure-III.

(f): Funds are released as soon as the data of beneficiaries is verified by the State/UT Government.

Data of beneficiaries under PM-KISAN uploaded by the State

S. L.	State	Data uploaded by XML File (Excluding Permanent Rejected Data)	Data through online Entry	Total Data	First Level Accepted Data
	ANDAMAN AND NICOBAR ISLANDS	1,812	14,878	16,690	16,684
2	ANDHRA PRADESH	46,86,444	6	46,86,450	46,86,448
3	ARUNACHAL PRADESH	0	47,056	47,056	47,056
4	ASSAM	6,17,868	30,62,609	36,80,477	36,39,416
5	BIHAR	50,01,131	0	50,01,131	47,89,031
6	CHANDIGARH	0	462	462	462
7	CHHATTISGARH	22,58,181	5,350	22,63,531	19,00,761
8	DADRA AND NAGAR HAVELI	0	9,968	9,968	9,968
9	DAMAN AND DIU	0	3,483	3,483	3,483
10	DELHI	0	12,914	12,914	12,914
11	GOA	8,043	1	8,044	6,906
12	GUJARAT	49,25,192	13,447	49,38,639	48,91,271
13	HARYANA	15,54,494	3,531	15,58,025	15,52,692
	HIMACHAL PRADESH	3,73,600	5,07,769	8,81,369	8,61,534
15	JAMMU AND KASHMIR	9,68,132	1,07,680	10,75,812	9,76,065
16	JHARKHAND	18,06,042	18,975	18,25,017	17,56,458
17	KARNATAKA	48,79,275	0	48,79,275	48,31,487
18	KERALA	0	29,40,324	29,40,324	29,40,324
19	LAKSHADWEEP	0	1,699	1,699	1,699
20	MADHYA PRADESH	58,73,766	762	58,74,528	57,35,453
21	MAHARASHTRA	69,92,997	11,28,485	81,21,482	81,14,286
22	MANIPUR	0	89,898	89,898	89,898
23	MEGHALAYA	2,263	65,135	67,398	67,394
24	MIZORAM	96,823	4,040	1,00,863	77,094
25	NAGALAND	70,178	1,68,470	2,38,648	1,70,466
26	ODISHA	33,87,875	0	33,87,875	32,31,978
	PUDUCHERRY	10,482	1,403	11,885	9,127
28	PUNJAB	23,74,457	0	23,74,457	23,70,077
29	RAJASTHAN	58,03,841	666	58,04,507	57,55,868
30	SIKKIM	15,739	0	15,739	11,048
31	TAMIL NADU	34,54,211	54,303	35,08,514	34,99,939
32	TELANGANA	36,08,302	0	36,08,302	36,02,375
33	TRIPURA	0	1,93,590	1,93,590	1,93,590
34	UTTAR PRADESH	2,16,50,815	0	2,16,50,815	2,15,91,954
35	UTTARAKHAND	18,187	6,89,300	7,07,487	7,06,428
36	WEST BENGAL	0	0	0	0
	Grand Total	8,04,40,150	91,46,204	8,95,86,354	8,81,51,634

List of beneficiaries, State wise benefited under PM-KISAN

Andaman	15,595
Andhra Pradesh	42,73,361
Bihar	41,42,801
Chandigarh	404
Chhattisgarh	14,82,417
Dadra and Nagar Haveli	9,540
Daman and Diu	3,282
Delhi	10,992
Goa	6,157
Gujarat	45,28,062
Haryana	13,91,380
Himachal Pradesh	8,18,291
Jammu and Kashmir	8,18,854
Jharkhand	14,20,698
Karnataka	42,14,249
Kerala	21,57,568
Lakshdweep	-
Madhya Pradesh	40,93,265
Maharashtra	68,98,922
Odisha	30,26,024
Puducherry	8,799
Punjab	17,05,993
Rajasthan	44,39,563
Tamilnadu	32,55,281
Telangana	33,62,869
Uttar Pradesh	1,67,12,457
Uttarakhand	6,28,647
West Bengal	-
TOTAL (1)	6,94,25,471
NORTH EAST STATES	
Arunachal Pradesh	15,869
Assam	26,90,492
Manipur	78,044
Meghalaya	58,666
Mizoram	63,775
Nagaland	1,44,280
Sikkim	-
Tripura	1,88,502
TOTAL (2)	32,39,628
Grand Total (1+2)	7,26,65,099

State Name	Data verified by PM KISAN portal	Data verified by PFMS	Payment Status for Beneficiaries Registered between 1st Dec 2018 to 31st March 2019		
			No. of beneficiaries paid		
			1st Installment	2nd installment	3rd installment
ANDAMAN AND NICOBAR ISLANDS	11895	11377	11173	11155	10948
ANDHRA PRADESH	3845946	3601177	3519368	3379818	3360204
ARUNACHAL PRADESH	18500	16373	3054	3047	1725
ASSAM	1697656	1437787	1402436	1371235	987910
BIHAR	736490	684907	679405	669223	668993
CHANDIGARH	271	267	267	267	220
CHHATTISGARH	268202	167175	165089	164697	164523
DADRA AND NAGAR HAVELI	6167	6149	6066	6057	6027
DAMAN AND DIU	2663	2582	2561	2541	2494
DELHI	2505	2403	2117	1989	0
GOA	3947	3890	3831	3164	3158
GUJARAT	3147057	3041177	2990037	2974473	2967077
HARYANA	1253982	1134582	1163810	1159140	1123215
HIMACHAL PRADESH	588031	570100	559650	557335	555072
JAMMU AND KASHMIR	658344	602766	566865	543223	525000
JHARKHAND	613108	610697	524477	432440	320682
KARNATAKA	406227	387570	384186	382307	368515
KERALA	2613832	2425556	1887954	1863676	1833596
LAKSHADWEEP	1628	0	0	0	0
MADHYA PRADESH	19077	14067	12973	12639	12533
MAHARASHTRA	4232937	3912119	3653818	3153045	2617208
MANIPUR	42404	39126	37481	36959	36928
MEGHALAYA	26389	24775	21980	21932	15663
MIZORAM	36910	33981	32532	32455	32437
NAGALAND	43519	37919	36326	35663	35336
ODISHA	984118	974567	972317	934797	0
PUDUCHERRY	6362	6300	6134	5968	937
PUNJAB	1558642	1492357	1462244	1456106	1378396
RAJASTHAN	3011468	2882597	2727700	2711337	2455490
SIKKIM	0	0	0	0	0
TAMIL NADU	2773646	2692358	2624111	2582772	2558113
TELANGANA	2667036	2625568	2577436	2513188	2491902
TRIPURA	163095	159982	159207	159143	159078
UTTAR PRADESH	15387326	13441533	12753521	12506669	12438114
UTTARAKHAND	591272	539032	536866	523181	492605
WEST BENGAL	0	0	0	0	0
Total:	47420652	43582816	41486992	40211641	37624099

State Name	Data verified by PM KISAN portal	Data verified by PFMS	Payment Status for Beneficiaries Registered between 1st April 2019 to 31st July 2019		
			No. of beneficiaries paid		
			1st Installment	2nd installment	3rd installment
ANDAMAN AND NICOBAR ISLANDS	4202	3999	3941	3935	Not Applicable
ANDHRA PRADESH	840501	768819	753993	750592	Not Applicable
ARUNACHAL PRADESH	9391	8649	6497	6457	Not Applicable
ASSAM	1561112	1357364	1228822	955368	Not Applicable
BIHAR	2654787	2435358	2406566	2401349	Not Applicable
CHANDIGARH	0	0	0	0	Not Applicable
CHHATTISGARH	1379162	1212128	1170611	1167205	Not Applicable
DADRA AND NAGAR HAVELI	2781	2766	2746	2742	Not Applicable
DAMAN AND DIU	677	650	633	573	Not Applicable
DELHI	8787	8255	7750	7695	Not Applicable
GOA	2665	2538	2228	1747	Not Applicable
GUJARAT	1575826	1486084	1445810	1435586	Not Applicable
HARYANA	210675	192658	191619	191007	Not Applicable
HIMACHAL PRADESH	221295	212892	212160	211323	Not Applicable
JAMMU AND KASHMIR	235114	212357	206666	203536	Not Applicable
JHARKHAND	368999	321192	316223	304876	Not Applicable
KARNATAKA	3392394	3306452	3103072	3051413	Not Applicable
KERALA	281979	263094	240623	238916	Not Applicable
LAKSHADWEEP	33	0	0	0	Not Applicable
MADHYA PRADESH	4265282	3580424	3529155	3461092	Not Applicable
MAHARASHTRA	3369154	3100030	2898206	2787410	Not Applicable
MANIPUR	17515	16102	16031	15974	Not Applicable
MEGHALAYA	12744	12184	12179	12155	Not Applicable
MIZORAM	31304	25737	25359	25315	Not Applicable
NAGALAND	67278	62167	60805	59799	Not Applicable
ODISHA	2247860	2120090	2053707	0	Not Applicable
PUDUCHERRY	2726	2689	2656	2640	Not Applicable
PUNJAB	0	0	0	0	Not Applicable
RAJASTHAN	1839310	1722871	1486008	1471347	Not Applicable
SIKKIM	3722	3127	0	0	Not Applicable
TAMIL NADU	630847	612296	588772	579090	Not Applicable
TELANGANA	805132	757221	748160	744529	Not Applicable
TRIPURA	25950	25238	25230	25210	Not Applicable
UTTAR PRADESH	4645013	3285078	3131974	2337671	Not Applicable
UTTARAKHAND	75079	70692	70218	68966	Not Applicable
WEST BENGAL	0	0	0	0	Not Applicable
Total:	30789296	27191201	25948420	22525518	

*Note:- The beneficiaries are eligible for the installment for the period in which he/ she get registered and subsequent periods, thereafter. Therefore, 3rd installments is not due for the beneficiaries registered in the period April '19-July '19 .

State Name	Data verified by PM KISAN portal	Data verified by PFMS	Payment Status for Beneficiaries Registered between 1st August 2019 to 31st November 2019		
			No. of beneficiaries paid		
			1st Installment	2nd installment	3rd installment
ANDAMAN AND NICOBAR ISLANDS	587	548	481	Not Applicable	Not Applicable
ANDHRA PRADESH	1	1	0	Not Applicable	Not Applicable
ARUNACHAL PRADESH	19173	15264	6318	Not Applicable	Not Applicable
ASSAM	380685	311011	59553	Not Applicable	Not Applicable
BIHAR	1397754	1238901	1044899	Not Applicable	Not Applicable
CHANDIGARH	191	185	171	Not Applicable	Not Applicable
CHHATTISGARH	253449	183455	146717	Not Applicable	Not Applicable
DADRA AND NAGAR HAVELI	1057	1020	867	Not Applicable	Not Applicable
DAMAN AND DIU	143	134	88	Not Applicable	Not Applicable
DELHI	1622	1496	1196	Not Applicable	Not Applicable
GOA	294	278	98	Not Applicable	Not Applicable
GUJARAT	168557	153773	97382	Not Applicable	Not Applicable
HARYANA	88042	54999	35917	Not Applicable	Not Applicable
HIMACHAL PRADESH	52631	49934	47687	Not Applicable	Not Applicable
JAMMU AND KASHMIR	82849	75116	51716	Not Applicable	Not Applicable
JHARKHAND	774478	621710	599109	Not Applicable	Not Applicable
KARNATAKA	1032866	886835	753861	Not Applicable	Not Applicable
KERALA	45754	42826	28991	Not Applicable	Not Applicable
LAKSHADWEEP	38	0	0	Not Applicable	Not Applicable
MADHYA PRADESH	1451227	1184751	551137	Not Applicable	Not Applicable
MAHARASHTRA	523439	403536	354441	Not Applicable	Not Applicable
MANIPUR	31174	27886	24532	Not Applicable	Not Applicable
MEGHALAYA	28394	25877	24507	Not Applicable	Not Applicable
MIZORAM	8886	6178	5884	Not Applicable	Not Applicable
NAGALAND	61540	54561	47149	Not Applicable	Not Applicable
ODISHA	0	0	0	Not Applicable	Not Applicable
PUDUCHERRY	39	35	9	Not Applicable	Not Applicable
PUNJAB	811435	739445	243749	Not Applicable	Not Applicable
RAJASTHAN	905090	739445	225855	Not Applicable	Not Applicable
SIKKIM	7326	4613	0	Not Applicable	Not Applicable
TAMIL NADU	96318	88872	52315	Not Applicable	Not Applicable
TELANGANA	130207	116902	37273	Not Applicable	Not Applicable
TRIPURA	4575	4384	4273	Not Applicable	Not Applicable
UTTAR PRADESH	1559615	1022718	826962	Not Applicable	Not Applicable
UTTARAKHAND	40750	36224	33475	Not Applicable	Not Applicable
WEST BENGAL	0	0	0	Not Applicable	Not Applicable
Total:	9960186	8092913	5306612		

*Note:- The beneficiaries are eligible for the installment for the period in which he/ she gets registered and subsequent periods, thereafter. Therefore, 2nd and 3rd installments are not due for the beneficiaries registered in the period Aug '19-Nov' 19.
